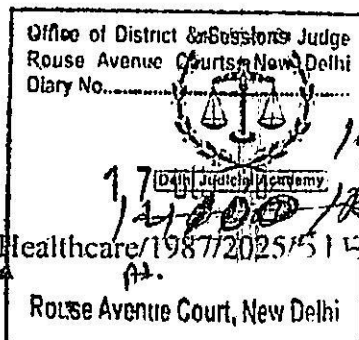


9/17/10/25
Rajesh Kumar Singh

D.H.J.S

Director (Academics)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi 110078

011-20892191 (O)

Email: - dja@mc.m

No. DJA/Trg./SP/Mental Healthcare/1987/2025/5157

16th October, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, East, KKD
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, South, Saket
6. The Ld. Principal District & Sessions Judge, North-East, KKD
7. The Ld. Principal District & Sessions Judge, North, Rohini
8. The Ld. Principal District & Sessions Judge, Shahdara, KKD
9. The Ld. Principal District & Sessions Judge, South-West, Dwarka
10. The Ld. Principal District & Sessions Judge, West, THC
11. The Ld. Principal District & Sessions Judge, South-East, Saket
12. The Ld. Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), RADC

Sub.: Sensitization Programme on Various Compliances under the Mental Healthcare Act, 2017 for CJMs/ACJMs/JMFCs (including all i.e. General/Mahila Court/NI Act/Relieving - 1/4th of Total Strength), Public Prosecutors of these Courts, Mental Health Professionals in NCT of Delhi, Officials of Delhi Police, Civil Society Groups, Resident Welfare Associations & Lawyers (through online mode through Cisco WebEx).

Respected Madam/Sir,

As per the proposed Training Calendar 2025, the Delhi Judicial Academy shall be conducting an 'Sensitization Programme on Various Compliances under the Mental Healthcare Act, 2017 for CJMs/ACJMs/JMFCs (including all i.e. General/Mahila Court/NI Act/Relieving - 1/4th of Total Strength), Public Prosecutors of these Courts, Mental Health Professionals in NCT of Delhi, Officials of Delhi Police, Civil Society Groups, Resident Welfare Associations & Lawyers on 15th November, 2025.

The programme is to be conducted through virtual mode using Cisco Webex Online Meeting platform on 15th November, 2025 from 02:15 PM to 05:00 PM.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure-A.

The meeting link for joining the workshop online through Cisco WebEx, is mentioned below:

<https://djdja.webex.com/join/djadelhi>
Meeting Number: 25159556848

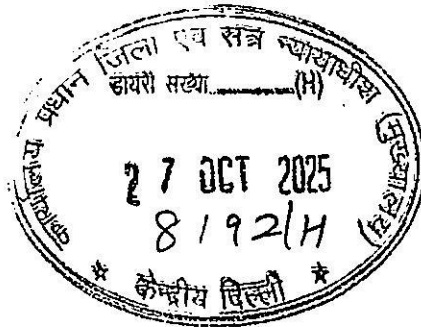
Your goodself is therefore, requested to kindly direct the concerned section to inform the nominated Judicial Officers (as at Annexure 'A') to attend the aforesaid programme on 15.11.2025 by using the above mentioned meeting link.

Website

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 15th November, 2025 (post lunch), so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,



Yours faithfully,

R

(Rajesh Kumar Singh)

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.JOTP/RACC/Gaz./2025/6798/D-6806/D

Dated, 25/10/2025
At - 3.00 PM

Copy forwarded alongwith its enclosures for information and necessary action to:-

1. Ms. Neetu Nagar, Addl. Chief Judicial Magistrate, RACC, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.

Dig Vinay Singh

(Dig Vinay Singh)

Officer In-charge (Judl.)

for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi

**Nomination List of Officers to attend
Sensitisation Programme on Various Compliances under the Mental Healthcare Act,
2017 for CJMs/ACJMs/JMFCs (including all i.e.
General/Mahila Court/NI Act/Relieving - 1/4th of
Total Strength), Public Prosecutors of these Courts, Mental Health Professionals in
NCT of Delhi, Officials of Delhi Police, Civil Society Groups, Resident Welfare
Associations & Lawyers
on
15th November, 2025
(Through virtual mode)**

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Ms. Samiksha Gupta	CJM		South-West	Dwarka
2	Ms. Dhanashree Deka	ACJM		North-East	KKD
3	Mr. Vivek Beniwal	ACJM		North-West	Rohini
4	Mr. Mayank Goel	ACJM		East	KKD
5	Ms. Neetu Nagar	ACJM	6		Rouse Avenue
6	Ms. Sakshi Jaiswal	JM First Class (Digital Traffic Court)		Shahdara	KKD
7	Ms. Aishwarya Singh Kashyap	JM First Class	6	Shahdara	KKD
8	Ms. Aakanksha	JM First Class	5	West	THC
9	Ms. Neha Barupal	JM First Class (Mahila Court)	1	North-East	KKD
10	Ms. Nidhi Singh	JM First Class	3	South	Saket
11	Ms. Akansha Gautam	JM First Class	2	South-East	Saket
12	Ms. Nidhi Bala	JM First Class (Mahila Court)	3	Shahdara	KKD
13	Mr. P. Bhargav Rao	JM First Class	5	East	KKD
14	Ms. Neha Saini	JM First Class (Mahila Court)	2	South-East	Saket
15	Ms. Akanksha Garg	JM First Class (Mahila Court)	2	New Delhi	PHC
16	Mr. Raghav Sharma	JM First Class	6	South-East	Saket
17	Ms. Shikha Chahal	JM First Class (Mahila Court)	1	South	Saket
18	Ms. Neetika Kapoor	JM First Class	6	South-West	Dwarka
19	Ms. Surbhi	JM First Class (NI Act)	2	South-West	Dwarka
20	Mr. Ankit Karan Singh	JM First Class	8	West	THC
21	Ms. Preeti	JM First Class	3	Central	THC
22	Ms. Jyoti Nain	JM First Class	7	North	Rohini
23	Mr. Apoorv Bhardwaj	JM First Class	2	North-West	Rohini
24	Mr. Gaurav Dahiya	JM First Class (NI Act) Digital Court	1	North	Rohini
25	Mr. Saurabh Goyal	JM First Class	1	South-West	Dwarka
26	Ms. Karuna	JM First Class	7	Shahdara	KKD
27	Ms. Anamika	JM First Class (Mahila Court)	6	West	THC
28	Ms. Deepika Thakran	JM First Class	12	South-East	Saket
29	Mr. Nitesh Goel	JM First Class (NI Act)	9	South-West	Dwarka
30	Mr. Navdeep Gupta	JM First Class (NI Act) Digital Court	1	South-East	Saket
31	Mr. Chatinder Singh	JM First Class	4	South	Saket

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
32	Ms. Sukriti Singh	JM First Class (Mahila Court)	3	South	Saket
33	Mr. Ajay Narwal	JM First Class (NI Act) Digital Court	2	South-East	Saket
34	Ms. Devanshi Janmeja	JM First Class	4	South-East	Saket
35	Ms. Swati Malik	JM First Class (NI Act)	1	West	THC
36	Mr. Ankit Garg	JM First Class	8	New Delhi	PHC
37	Mr. Anmol Nohria	JM First Class	2	North-East	KKD
38	Ms. Manya	JM First Class (Mahila Court)	2	Central	THC
39	Mr. Kawal Singh	JM First Class (NI Act) Digital Court	4	South-West	Dwarka
40	Mr. Rohit Kumar	JM First Class	4	North	Rohini
41	Mr. Raj Kumar Singh	JM First Class	5	Central	THC
42	Ms. Seema Meena	JM First Class (NI Act)	4	South-East	Saket
43	Mr. Sachin	JM First Class	3	East	KKD
44	Ms. Surbhi Sharma	JM First Class (NI Act) Digital Court	2	North-West	Rohini
45	Ms. Aastha Sharma	JM First Class (NI Act)	3	South-East	Saket
46	Ms. Vanshika Mehta	JM First Class (NI Act)	4	New Delhi	PHC
47	Ms. Ravisha Sidana	JM First Class (NI Act)	6	Central	THC
48	Mr. Abhay Choudhary	JM First Class (NI Act) Digital Court	1	West	THC
49	Ms. Kanika Handa	JM First Class (NI Act)	4	South-East	Saket
50	Ms. Surabhi Rastogi	JM First Class (NI Act)	1	South-West	Dwarka
51	Mr. Mayank Singhal	JM First Class (Digital Traffic Court)		South-West	Dwarka
52	Ms. Vidushi Garg	JM First Class (Digital Traffic Court)		New Delhi	PHC
53	Ms. Nandini Sharma	JM First Class (NI Act) Digital Court	9	South-West	Dwarka
54	Ms. Pooja Suhag	JM First Class (NI Act) Digital Court	1	Central	THC
55	Ms. Nishtha Mehtani	JM First Class (NI Act) Digital Court	3	New Delhi	PHC
56	Ms. Shubhangi Aggarwal	JM First Class (NI Act)	7	South-West	Dwarka
57	Mr. Danveer	JM First Class (NI Act)	4	Central	THC
58	Ms. Urvi Gupta	JM First Class (NI Act)	1	Central	THC
59	Ms. Pooja Kumari	JM First Class (NI Act) Digital Court	2	South	Saket
60	Ms. Anugya Chauhan	Relieving JMFC/Civil Judge		Central	THC
61	Ms. Neha Jarwal	Relieving JMFC/Civil Judge		Shahdara	KKD
62	Ms. Sonica Meena	JM First Class (NI Act) Digital Court	2	South-West	Dwarka
63	Mr. Sandeep	Relieving JMFC/Civil Judge		East	KKD